

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
COURT-II  
(through web-based video conferencing platform)**

**Item 13**

**CP (IB) No. 602/Chd/Hry/2019**

**Under Section 9, IBC 2016**

**In the matter of:-**

Mr. Harrish Khurana Proprietor,  
Harish Khurana & Associates

Vs.

.....Petitioner/Operational Creditor

Clues Network Pvt. Ltd.

....Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up, hence adjourned  
to 01.12.2023.

Sd/-  
Court Officer

November 10, 2023  
VN